GOVERNMENT OF INDIA MINISTRY OF SHIPPING LOK SABHA UNSTARRED QUESTION NO. 771 TO BE ANSWERED ON 6TH FEBRUARY, 2020

SHIP BREAKING INDUSTRY

771. MS. LOCKET CHATTERJEE:

Will the Minister of SHIPPING be pleased to state: पोत परिवहन मंत्री

(a) whether the Government has taken any steps to promote ship breaking industry in the country and if so, the details thereof;

(b) whether the Government has taken any steps to attract the foreign ships in the country and promote the industry in a eco-friendly way; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING (SHRI MANSUKH MANDAVIYA)

(a) to (c) Yes Sir. India has acceded to the Hong Kong International Convention for Safe and Environmentally Sound Recycling of Ships, 2009 on 28.11.2019. The Recycling of Ships Act, 2019, which contains legal framework for implementation of provisions of the Hong Kong Convention has been enacted. The Gujarat Maritime Board is also implementing a project for upgradation of the environment management plan at Alang-Sosiya ship recycling yard, which too will facilitate environmentally sound and safe recycling of ships and thereby help to attract foreign ships for recycling in India.
